

India. Bills towards fees of solicitors and counsels amounting to Rs. 2,98,400/- are pending for payment with the High Commission of India, London.

Development of Chandigarh Territory

2018. SHRI A. N. VIDYALANKAR: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether in the rural areas of Chandigarh Union Territory little improvement has been visible in matter of sanitation and health, construction of water drains and approach roads and in the matter of rural housing;

(b) whether the contrast between the urban and the rural areas in the matter of development is rapidly growing; and

(c) whether Government are accelerating the plans of rural development ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Lack of Drinking water facilities for Taxi Drivers in Delhi

2019. SHRIMATI MUKUL BANERJEE: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government are aware that the taxi drivers in Delhi are facing lot of difficulty for want of drinking water facilities and minimum civic amenities; and

(b) if so, the action Government have taken or propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) and (b). The exact position is being ascertained and the required information will be laid on the Table of the Sabha.

Import of Kerosene Oil from Soviet Union

2020. SHRI SUBODH HANSDA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to import Kerosene Oil from Soviet Union;

(b) if so, the total quantity of Kerosene to be imported; and

(c) whether this will help to bring down the price prevailing in the country?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The estimated imports for 1971 are 4,25,000 tonnes.

(c) The prices fixed by the Government for deliveries ex-Oil Companies' storage points are determined on the basis of the recommendations made by the Oil Pricing Committee. These are common for imported as well as indigenously produced oil products. The retail selling prices of kerosene are fixed by the local state officials under the Essential Commodities Act, after taking into consideration the handling and transportation costs, sales tax, octroi and other such expenses.

Compensation to Immigrants from Burma and Pakistan

2021. SHRI N. SHIVAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of immigrants from Burma and Pakistan who have been given compensation in lieu of their property left behind during the last two years; and

(b) the number of cases pending regarding their compensation and the time likely to be taken for finalising such claims?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b). No compensation has been given to refugees coming from Pakistan during the last two years as no compensation is payable to them. There are, therefore, no pending cases. The settlement of the assets of the repatriates from Burma is under discussion with the Government of Burma through diplomatic channels.

Seminar on Market Town and Spatial Development

2022. SHRI SHASHI BHUSHAN: Will the Minister of WORKS AND HOUSING be pleased to state: